

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3260**

TO BE ANSWERED ON THE 24th MARCH, 2021/ CHAITRA 3, 1943 (SAKA)

TERRORISM IN J&K AFTER ABROGATION OF ARTICLE 370

3260. SHRI HARNATH SINGH YADAV:

Will the Minister of Home Affairs be pleased to state:

- (a) whether the incidents of terrorism have come down in Jammu and Kashmir after the abrogation of Article 370, if so, the details thereof;**
- (b) whether there has also been a decrease in the number of martyred security personnel and killings of local civilians during the last three years, if so, the details thereof; and**
- (c) whether the developmental work has gained momentum and the atmosphere of educational activities of children has improved after the abrogation of Article 370, if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) After abrogation of Article 370, the number of terrorist incidents in Jammu and Kashmir have reduced significantly. The details of number of incidents in J&K in the year 2019, 2020 and 2021 are as under: -

	2019	2020	2021 (upto15th March)
No. of terrorist incidents	594	244	21

(b)Yes Sir, the details of security force personnel martyred and civilians killed in J&K during the last three years are as under: -

	2018	2019	2020	2021(upto 15th March)
Security Force Personnel Martyred	91	80	62	4
Civilians Killed	39	39	37	2

(c) The Government is fully committed for the overall development of Union Territory of Jammu and Kashmir and has taken several steps in this regard, which include:-

i) Accelerating implementation of the Prime Minister's Development Package (PMDP) that was announced on 7th November 2015 at a cost of Rs 80,068 crore. Out of 63 projects pertaining to 15 Ministries, 54 projects are being implemented in Union Territory of Jammu and Kashmir at a cost of Rs.58,627 crore and the remaining in the Union Territory of Ladakh. These include major projects relating to Road, Power, Health, Education, Tourism, Agriculture, rehabilitation schemes for Kashmiri migrants, Skill development sectors etc. Out of 54 projects, 20 projects have been completed /substantially completed, and remaining 34 projects are at various stages of implementation.

ii) Government of Jammu & Kashmir has set-up Jammu & Kashmir Infrastructure Development Finance Corporation (JKIDFC) to raise loans up to Rs. 8,000 crore for completion of nearly 6,000 projects that were languishing for years. 2,367 such projects have been approved with an amount of Rs. 7125.49 crore and 800 projects worth Rs.997.27 crore have already been completed.

iii) All the flagship schemes of the Government of India including individual beneficiary centric schemes are also being proactively implemented in UT of J&K.

iv) The Central Government has approved a new Industrial Development Scheme for Jammu and Kashmir with an outlay of Rs. 28,400 Crore to boost industrial activity while nurturing existing industries as well.

v) For setting up of new Industrial Estates in J&K, the Government of Jammu & Kashmir has created a Land Bank of 29,030 kanals during 2020-21.

vi) The Government of Jammu and Kashmir has approved business revival package of Rs. 1,352.99 Crore on 25th September, 2020 etc.

vii) The new Wool Processing, Handicrafts and Handloom Policy 2020 has been adopted for promotion and development of Handicrafts and Handloom sector.

viii) The Government of Jammu and Kashmir has approved a new Financial Support Scheme to the tune of Rs. 1.00 lac for each Cooperative/Self Help Group in the Handicrafts and Handloom Sector.

ix) The Government of Jammu and Kashmir has approved a new Credit Card Scheme for providing a loan of Rs. 2.00 lac for Artisans/Weavers with interest subvention of 7% for five years.

x) MoU has been signed under 'Samarth Programme' to promote online sale of genuine Handloom and Handicrafts products directly by Artisans/Weavers.

xi) Under the Central Sector Scheme 'PRASAD', construction of tourist interpretation centre at Dargah Hazratbal has been completed.

xii) Jammu Ropeway has been completed and Phase-II of Jammu Ropeway from Mahamaya to Baghe-Bahu section has also been commissioned.

xiii) To boost industrial growth, a total number of 456 MoUs amounting to Rs.23,152.17 crore have been signed with potential Investors since the creation of UT of Jammu and Kashmir.

xiv) In addition to above, New Education Policy 2020 emphasizes on early childhood care and education (ECCE) for better foundational literacy and numeracy, more enjoyable class transactions using experiential learning, creative thinking and critical thinking for competency based learning (CBL)

and making skill oriented particularly in frontier skillset. The action initiated so far are as under: -

- (1) Digital learning facility in more than 1500 schools with physical activity embedded in regular classes.**
- (2) Around 700 vocational labs has been established.**
- (3) More than 1351 Computer Aided Instructions (CAI) and 1010 Information and Communication Technology (ICT) labs have been established.**
- (4) State Council for Educational Research and Training has been established.**
- (5) Online career guidance has been initiated through “Mytransform online portal”. More than 30,000 students have participated in online self assessment.**
